

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
TWENTY-SIXTH REPORT
(Fourth Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Twenty-sixth Report.

2. The Committee met on the 1st April, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 5th April, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 5th April, 1968 had been invited to present their views on the Resolutions before the Committee. Sarvashri Mohan Swarup and S. Xavier attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- | | |
|---|-----------|
| (1) Resolution regarding Trade in foodgrains. | 1 hour. |
| (2) Resolution regarding Movement of foodgrains. | 1 hour. |
| (3) Resolution regarding Reorganisation of Planning Commission. | 1½ hours. |

NEW DELHI:
April 1, 1968.

Chaitra 12, 1890 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members'
Bills and Resolutions.